

Central Administrative Tribunal
Principal Bench
....

O.A. No. 1675/95

New Delhi, this the 8th of September, 1995

Hon'ble Shri A.V. Haridasan, Vice-Chairman (J)
Hon'ble Shri K. Kuthukumar, Member (A)

Deepak Kumar chopra s/o
Shri M.K. Chopra,
R/o 133-C, A.D. Block,
Pitampura,
Delhi.

(In person)

...Applicant

Versus

1. Secretary,
Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi.

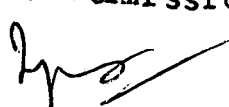
2. Under Secretary,
R. VI/Special Cell,
Union Public Service Commission,
Dholpur House,
Shahjahan Road,
New Delhi.
(By none)

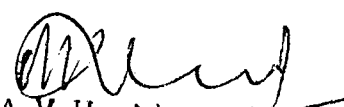
...Respondents

ORDER (ORAL)

By Hon'ble Shri A.V. Haridasan, Vice-Chairman (J):

Applicant seeks permission to withdraw the present
O.A. Permission is granted. The case is closed as withdrawn.


(K. Muthukumar)
Member (A)


(A.V. Haridasan)
Vice-Chairman (J)

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